

cases Chapter III of the Monopolies and Restrictive Trade Practice Act is found applicable, they give notice or make application to the Central Government. The Central Government can refer such applications to the Commission for inquiry and report. Information with regard to the names of parties whose cases were referred to the Commission under Section 21 and 22 of the Act, the nature of the proposals and recommendations of the Commission is given in Annexure I. [See Appendix LXXVI, Annexure 20]

(e) Information with regard to the details of the present staff strength in the Commission is given in Annexure II.

The Present Staff in the Commission is as under

Gazetted

Chairman	1
Members	2
Deputy Secretary	1
Administrative Officer	1
Private Secretaries (Class II)	3

(One is vacant since 1-4-1971)

Librarian (Class II)	1
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Non-Gazetted

Assistants	2
Upper Division Clerks	2
Lower Division Clerks	4
Stenographers (Grade II)	4
Staff Car Driver	1
Jamadar	1
Daftly	1
Peon	7
Chokidar	1
Farash	1
Sweeper	1

(Filled by daily wage man)

A joint Registrar of Restrictive Trade Practices has also been appointed by the Central Government in accordance with the provisions of the Act.

6 RSS/71—3

LITERACY IN DELHI

433. SHRI K. L. N. PRASAD : Will the Minister of EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण मंत्री be pleased to state:

(a) whether it is a fact that Delhi's position has come down from the first place to third place for literacy among the States and Union Territories;

(b) if so, what are the reasons therefor;

(c) whether any committee is being appointed in this regard; and

(d) if so, what will be the composition and terms of reference of the Committee ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण मंत्रालय में उपमंत्री (SHRI D. P. YADAV):

(a) Yes, Sir.

(b) (i) Heavy influx of unskilled labour from the neighbouring areas due to better employment opportunities existing in Delhi. Such families have a large number of children whom they do not send to schools due to economic reasons.

(ii) System of employment of child labour also encourages absenteeism, and drop outs from the primary stage of education. Such drop outs generally relaps into illiteracy and increase the percentage of illiterates.

(c) No, Sir.

(d) Does not arise.

ESTABLISHMENT OF A 'STANDING FINANCE COMMISSION'

434. SHRI PRANAB KUMAR MUKHERJEE:

SHRI CHITTA BASU:

Will the Minister of FINANCE वित्त मंत्री be pleased to state:

(a) whether Government have recently received any suggestion from the various State Chief Ministers for the establishment of a "Standing Finance Commission"; and

(b) if so, what is the reaction of Government thereto ?